

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/62(KB)2019
RST.A (IBC)/8(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	"PHOENIX ARC PRIVATE LIMITED VS MAYUR PLY INDUSTRIES PVT LTD"
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Namrata Basu, Adv.

] For the Applicant in RST.A (IBC)/8(KB)2024

ORDER

1. Learned Counsel for the Applicant in RST.A (IBC)/8(KB)2024 present.

2. **RST.A (IBC)/8(KB)2024:**

a. Learned Counsel Ms. Namrata Basu appearing on behalf of the Applicant in this application brings to our notice an order dated 1st January, 2024 where this Tribunal recorded the followings:

"1. Ld. Counsel for the applicant on behalf of Phoenix ARC Pvt. Ltd present. Ld. Counsel for the Corporate Debtor present.

2. Ld. Counsel for the petitioner submits that the talks of settlement are still going-on and very soon they would come up with the terms of settlement. In view of such, the CP is dismissed as withdrawn with liberty to get it revived, in the event, settlement fails."

b. In view of such, learned Counsel appearing on behalf of the Applicant seeks revival of the company petition.

c. Registry is directed to issue notice to the Mayur Ply Industries Private Limited, 46C, Rafi Ahmed Kidwai Road, 3rd Floor, Kolkata – 700016 by way of speed post and by e-mail and place the tracking information on record.

d. List this matter on **5th August, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)